

DIVISION BENCH  
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/325(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SUNGLOWSHINE BEVERAGES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances via video conference/physically**

Mr. Ajay Chaubey, Adv. ] For the Petitioner  
Mrs. Hema Mukherjee, Adv. ]  
Ms. Prity Panja, Adv. ]

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **14.08.2024**.

**Satyajit Roy  
(Court Officer)**